

- (2) all the employees discharged during Emergency be re-instated immediately, and the suspension of Shri M. C. Gupta, General Secretary, ALIMCO Workers' Union be revoked and Shri Gupta be re-instated without delay.
- (3) all the temporary and casual employees be absorbed as permanent employees immediately. The Canteen employees should also be given salary and other facilities at par with Corporation employees.
- (4) payment may be made in cash for the overtime work done after the scheduled working hours.
- (5) the D.P.C. rules be revoked and all the promotions should be on the basis of seniority. Barring the lowest posts, all other posts be filled up from among the ALIMCO employees.
- (6) the leaves prescribed in Standing Orders, which have been certified, be accorded immediately.
- (7) E.S.I. Scheme be done away with and Government departmental medical facilities be provided.
- (8) workers be given representation in the management.
- (9) elections to all the committees be held.
- (10) the Union should be provided with furnished accommodation, and Office-bearers be spared for two hours for Union work.
- (11) recognition be accorded to the Union by the management.

(12) reduction be made in the prices of food stuffs served in Canteen.

(c) The Labour Commissioner, Kanpur, has started conciliation proceedings and the outcome thereof is awaited. The management took the initiative to call the Union representatives for a discussion as a result of which issue of prices of food stuffs served in Canteen has been resolved. Union has agreed to abide by the Code of Discipline for industries. The situation is normal.

सीमेंट पर उत्पादन शुल्क की हानि

4982. श्री रामलाल राही : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या लोक सभा चुनावों के दौरान फरवरी तथा मार्च में सीमेंट उत्पादकों को उत्पादन शुल्क अथवा बिक्रीकर में 7 रु० प्रति क्विंटल की दर से छूट दी गई थी और उमके ऐवज में उन्हें 7 रु० प्रति क्विंटल की दर से सीमेंट का मूल्य बढ़ाने की अनुमति दी गई थी; और

(ख) यदि हां, तो उत्पादन शुल्क अथवा बिक्री कर घटाने से सरकार को कितना घाटा हुआ ?

उद्योग मंत्री (श्री जार्ज फर्नांडिस) :

(क) जी नहीं। सरकार ने मूल्य न बढ़े इस दृष्टि से 21 जनवरी, 1977 से उत्पादन शुल्क 82 रु० प्रति टन से 65 रु० प्रति मी० टन करके 17 रु० प्रति मी० टन घटा दिया था। जिससे गंतव्य रेल स्थल तथा निशुल्क सीमेंट मूल्य की बढ़ोतरी को रोका जा सके जिसका समय समय पर रेल भाड़े में बृद्धि होने के कारण अन्यथा बढ़ जाना अनिवार्य होता है।

(ख) वित्तीय वर्ष 1976-77 में उपर्युक्त मूल्य कम करने के परिणामस्वरूप 5.85 करोड़ रुपये का राजस्व घट गया। सरकार द्वारा राज्य अथवा केन्द्र के बिक्री कर में छूट दिए जाने का प्रश्न ही नहीं उठता क्योंकि इसका संबंध राज्य सरकार से है ?

Soviet-Vietnam Film Festivals held in New Delhi

4983. PROF. P. G. MAVALANKAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Soviet and Vietnam Film Festivals were recently held in New Delhi;

(b) if so, the details of the films shown and the approximate number of people who witnessed them;

(c) whether the said film festivals were restricted to invitees only or were open to the general public on payments;

(d) who selected the said films and what was the criteria for such a selection; and

(e) the cultural impact, if any, that the said festivals had on the Indian public?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). No festival of Soviet Films was held in New Delhi recently. Only the premiere of the Soviet film entitled "Blockade" was arranged in New Delhi on 29th June, 1977. About 1200 persons attended the function.

A Vietnamese Film Festival was held in New Delhi on 3rd (inaugural function) 4th and 5th July, 1977.

The films shown in the Vietnamese Film Festival were:

Feature Films

(i) We Shall Meet Again As Promised.

(ii) The Young Woman of Bai-Sao.

Documentaries

(i) The Greatest Holiday.

(ii) Winter Coats.

(iii) The Truong Son Road.

About 1,000 people witnessed the inaugural function and about 690 people attended the Commercial shows.

(c) The inaugural functions of the Soviet Premiere and Vietnamese Film Festival were restricted to invitees only. The commercial shows were, however, open to general public.

(d) The selection of the films for the Soviet Premiere and Vietnamese Festival was made by the respective countries.

(e) Such festivals, besides strengthening the bonds of friendship between India and the participant countries, provide people of India a chance to know about the way of life in the participating countries.

Delhi Sales Tax

4984. SHRI KANWAR LAL GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received any representation for the simplification of the Delhi Sales Tax;

(b) if so, the details thereof;

(c) the action taken by the Government on it;

(d) whether the distributing character of Delhi has been adversely affected by the recent changes in the Delhi Sales Tax Act and particularly by the orders of the U.P. Government; and

(e) if so, the steps Government propose to take to remove this defect?